

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.160/2019

Date of Decision: 15th April, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Dr. Vinod Kumar Midumala
S/o. Shri Sadguna Rao Mudumala
Male, Adult, Age 51 years, Occupation:
Sr. Fisheries, Scientist in the
Department of Fishery Survey of India,
under the control of Ministry of Agriculture,
Farmers Welfare Deptt. Of Animal
Husbandry, Dairy and Fisheries/
Dept. of Fisheries, Krishi Bhavan,
New Delhi, Union of India, having office
at Sasoon Dock, Colaba, Mumbai – 400 005.

... ***Applicant***

(By Advocate Shri S.P. Munghate)

Versus

1. Union of India
Through the Secretary to the
Government of India,
Ministry of Agriculture and Farmers
Welfare, Department of Animal
Husbandry Dairying and Fisheries/
Dept. of Fisheries, Krishi Bhavan,
New Delhi – 110 001.
2. The Director General (IC)
Fishery Survey of India (HQ),
New Fishing Jetty,
Sasoon Dock, Colaba,
Mumbai – 400 005.
3. Union Public Service Commission
having office at New Delhi
Dholpur House, Shahajahan Road,
New Delhi – 110 069.

... ***Respondents***

(By Advocate Shri N.K. Rajpurohit alongwith Shri V.B. Joshi)

ORDER (ORAL)

Per : R. Vijaykumar, Member (A)

MA No.231/2019 has been filed seeking interim relief on subsequent development after filing this OA on 22.02.2019 in which the letter dated 12.10.2018 has been impugned that his candidature was considered for the post of Zonal Director. After hearing the learned counsel for the applicant for sometime, he submits that he will file a better OA challenging the right cause of action.

2. In the circumstances, MA No.231/2019 is dismissed as infructuous and the OA itself is dismissed as withdrawn with liberty to file a fresh OA, if so legally advised. No order as to costs

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

ma.

JD
23/4/19